

ITEM NO.804

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.292607/2024 in Criminal Appeal No(s). 3144-3145/2024

ABHINESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-03-2025 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Prem Malhotra, AOR

For Respondent(s) : Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.292607/2024:

List on 17.03.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR